

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 20.02.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CA 29/16, CA 30/16, CA 31/16 in CP 10/2008	IA 3/17 IN TP 11/16	For hearing on IA	397/ 398	S.N. Harish & Anr. Vs Pods Biotech Pvt. Ltd. & 3 Ors.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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Saritha Harish
9686445111.

Petitioner

Saritha Harish

SAVITHA HARISH
Saritha Harish

Respondent

M

MUHAMMED ALI
AZGAR
9945761317

Respondent

M

ORDER

Junior Counsel for Petitioner is present. Counsel for Respondents is also present. Jr. Counsel requested adjournment on the ground that Sr. Counsel is unable to attend the Tribunal. List all IAs for hearing on 15.03.2018 and no adjournment will be given.


Member (T)


Member (J)